IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 63 of 2021
.....

Jhunubala Seth @ Sheth @ Sethi --- --- Petitioner

Versus

Union of India & Ors. -- --- Respondents

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Petitioner : Mr. Kushal Kumar, Adv.
For the Respondent : A.C. to A.S.G.I.

05/12.04.2021 Learned counsel for the petitioner submits that he would take steps to remove the surviving defects. He also undertakes to supply the copy of the entire pleadings with annexures to learned A.S.G.I. on the following email address by today:

rajivsinha7700@gmail.com

Learned A.S.G.I. is allowed time to seek instructions. Matter be listed on next Monday (19th April 2021).

(*Aparesh Kumar Singh, J.)*

(Anubha Rawat Choudhary, J.)

Shamim/